

NOTICE

As directed, Kindly take notice that due to non-availability of Hon'ble Mr. Justice Partha Sarthy, Hon'ble Mr. Justice Harish Kumar will form D.B. with Hon'ble the Chief Justice in Chief Justice's Court and will take up cases listed today i.e. on 7th October, 2026 before D.B-I.

Take further notice that Hon'ble Mr. Justice Harish Kumar will take up matter of His Lordship's roster after the proceeding of Hon'ble D.B-I is over.

Patna High Court
Dated, 7th October, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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